

**SHRI N. M. LINGAM (Madras):** Sir, may I enquire if this statement showing the economy measures will be circulated to Members?

**MR. CHAIRMAN:** It will be placed on the Table. It will be in the Library. There are not enough copies.

**SHRI AKBAR ALI KHAN (Andhra Pradesh):** Last time it was circulated.

**MR. CHAIRMAN:** If you want, we will take steps.

**REPORT ON THE ASHOKA HOTELS LTD.,  
AND RELATED PAPERS**

**THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI K. C. REDDY):** Sir, I beg to lay on the Table, under sub-section (1) of section 639 of the Companies Act, 1956, a copy each of the following papers:—

(i) Fourth Report and the Balance Sheet of the Ashoka Hotels Limited, New Delhi, for the period 1st October, 1958 to 31st March 1959, together with the Auditors' Report and the comments of the Comptroller and Auditor-General of India thereon.

(ii) Review by the Government on the working of the Ashoka Hotels Limited for the year 1958-59.

[Placed in Library. See No. LT-2055/60 for (i) and (ii).]

**BUDGET ESTIMATES (1960-61) OF THE  
DAMODAR VALLEY CORPORATION**

**THE MINISTER OF IRRIGATION AND POWER (HAFIZ MOHAMMAD IBRAHIM):** Sir, I beg to lay on the Table under sub-section (3) of section 44 of the Damodar Valley Corporation Act, 1948, a copy of the Budget Estimates of the Damodar Valley Corporation for the year 1960-61 [Placed in Library. See No. LT-2048/60.]

**ANNUAL REPORT (1958-59) OF THE EXPORT RISKS INSURANCE CORPORATION LTD., BOMBAY AND RELATED PAPERS**

**THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH):** Sir, I beg to

lay on the Table, under sub-section (1) of section 639 of the Companies Act, 1956, a copy each of the following papers:—

(i) Second Annual Report of the Export Risks Insurance Corporation Limited, Bombay, for the period October 1, 1958 to December 31, 1959, together with the Auditors' Report thereon.

(ii) Review by the Government of the working of the Export Risks Insurance Corporation Limited. [Placed in Library. See No. 2075/60 for (i) and (ii).]

**REPORT ON PROGRESS OF HANDICRAFTS INDUSTRIES DURING SECOND FIVE YEAR PLAN**

**SHRI MANUBHAI SHAH:** Sir, I also beg to lay on the Table, a copy of the Report (September, 1959) of the Working Group on Evaluation of progress of handicraft industries during the Second Five Year Plan. [Placed in Library. See No. LT-1995/60.]

**I. ANNUAL REPORT (1958) OF THE NATIONAL INDUSTRIAL DEVELOPMENT CORPORATION LTD., BOMBAY AND RELATED PAPERS**

**II. ANNUAL REPORT (1958-59) OF THE NATIONAL NEWSPRINT AND PAPER MILLS LTD., NEPANAGAR AND RELATED PAPERS**

**III. ANNUAL REPORT (1958-59) OF THE NATIONAL SMALL INDUSTRIES CORPORATION LTD., AND RELATED PAPERS**

**SHRI MANUBHAI SHAH:** Sir, I also beg to lay on the Table, under sub-section (1) of the section 639 of the Companies Act, 1956, a copy each of the following papers:—

I. (i) Annual Report of the National Industrial Development Corporation Limited, New Delhi, for the year 1958, together with the Auditors' Report thereon.

(ii) Review of the working and affairs of the National Industrial Development Corporation Limited for the year 1958. [Placed in Library. See No. LT-2057/60 for (i) and (ii).]